

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 5895**

TO BE ANSWERED ON THE 3RD APRIL, 2018/ CHAITRA 13, 1940 (SAKA)

DARK NET

5895. DR. SANJAY JAISWAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware of the existence of “Dark Net” and its widespread influence among the drug peddlers and users;

(b) if so, the details of cases registered during the last three years under this crime; and

(c) the measures taken by the Government to address this problem?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): Yes Madam. As per records of Narcotics Control Bureau, four cases were registered in the period 2015 to 2017 by various Drug Law Enforcement Agencies, in which ‘Dark Net’ was used for sale and purchase of Narcotic Drugs and Psychotropic Substances.

(c): The Information Technology Act, 2000 provides legal framework for addressing all types of prevailing cybercrimes in the country. Law Enforcement Agencies take appropriate actions according to law as and when such crime comes to their notice.
